

RATIFIED MINUTES
DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 07/81 SCHEDULED TO BE HELD ON 18.05.2011 BUT ACTUALLY HELD ON 24.05.2011.

The Meeting No. 07/81 of Norms Committee-II was held on 24.05.2011 for the licensing year 2010-2011 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1.	Shri B.D.Ghosh, Addl I.A.	M/o Steel
2.	Shri B.C Nayak , Sr. D.O.	DHI
3.	Shri. S.K.Jain, Sr.D.O.	DIPP
4.	Ms. R.L.Devi, DDG	DGFT
5.	Sh Raman Kumar, FTDO	DGFT

1	Case No.:1618/26/81-ALC2/2007	Party Name:PUROLATOR INDIA LTD	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Transfer
	HQ File :01/81/050/00660/AM07/	RLA File :05/24/040/00675/AM07/	Lic.No/Date:0510194554 16.11.2006	Defer Date:
	Decision : As the export product is covered under Chapter 84, NC decided to transfer the case to NC-I.			

2	Case No.:3/7/81-ALC2/2011	Party Name:RAHEE TRACK TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00019/AM12/	RLA File :02/24/040/00196/AM11/	Lic.No/Date:0210154534 07.02.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be relisted on 05.07.2011			

3	Case No.:11/7/81-ALC2/2011	Party Name:IDMC LIMITED	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
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	HQ File :01/81/050/00027/AM12/	RLA File :34/24/040/00204/AM11/	Lic.No/Date:3410029432 25.02.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be relisted on 05.07.2011			

4	Case No.: 5/7/81-ALC2/2011	Party Name:MAHARASHTRA SEAMLESS LTD	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00021/AM12/	RLA File :05/24/040/00379/AM11/	Lic.No/Date:0510285256 07.03.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be relisted on 05.07.2011			

5	Case No.: 12/7/81-ALC2/2011	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00028/AM12/	RLA File :34/24/040/00324/AM11/	Lic.No/Date:3410029575 10.03.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to MSME. The case stands deferred and to be relisted on 05.07.2011			

6	Case No.: 6/7/81-ALC2/2011	Party Name:ADOR POWERTRON LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00022/AM12/	RLA File :31/24/040/00246/AM11/	Lic.No/Date:3110047333 11.03.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to DHI. The case stands deferred and to be relisted on 05.07.2011			

7	Case No.: 28/7/81-ALC2/2011	Party Name:LARSEN & TOUBRO LIMITED	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:closed
	HQ File :01/81/050/00044/AM12/	RLA File :03/95/040/00972/AM11/	Lic.No/Date:0310620750 11.03.2011	Defer Date:
	Decision : NC presumed that RA has issued the licence on net to net basis as per general note 4 of Engineering products and ratification of NC is not required. The case may be treated as closed.			

8	Case No.: 33/7/81-ALC2/2011	Party Name:EASTERN COPPER MFG. CO PVT. LTD.,	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00049/AM12/	RLA File :02/24/040/00219/AM11/	Lic.No/Date:0210156140 14.03.2011	Defer Date:05.07.2011

Decision :NC observed that the case is under examination of DIPP. The case stands deferred and to be relisted on 05.07.2011

9	Case No.: 32/7/81-ALC2/2011	Party Name:FLEX TUBES,	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00048/AM12/	RLA File :11/24/040/00069/AM11/	Lic.No/Date:1110024255 15.03.2011	Defer Date:05.07.2011
	Decision : NC observed that the application has been forwarded to DIPP and the case is under examination at DIPP. The case stands deferred and to be relisted on 05.07.2011			

10	Case No.: 7/7/81-ALC2/2011	Party Name:BHUSHAN STEEL LIMITED	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00023/AM12/	RLA File :05/23/040/00342/AM11/	Lic.No/Date:0510286301 17.03.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to MOS. The case stands deferred and to be relisted on 05.07.2011			

11	Case No.: 2/7/81-ALC2/2011	Party Name:THE TATA POWER COMPANY LTD	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00018/AM12/	RLA File :07/21/040/00946/AM11/	Lic.No/Date:0710078148 21.03.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to DHI. The case stands deferred and to be relisted on 05.07.2011			

12	Case No.: 9/7/81-ALC2/2011	Party Name:VILAS TRANSCORE PLTD	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00025/AM12/	RLA File :34/24/040/00330/AM11/	Lic.No/Date:3410029678 22.03.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to DHI. The case stands deferred and to be relisted on 05.07.2011			

13	Case No.: 10/7/81-ALC2/2011	Party Name:VILAS TRANSCORE PLTD	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00026/AM12/	RLA File :34/24/040/00336/AM11/	Lic.No/Date:3410029679 22.03.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to MOS. The case stands deferred and to be relisted on 05.07.2011			

14	Case No.: 26/7/81-ALC2/2011	Party Name:SAVERA AUTO COMPS PVT.LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00042/AM12/	RLA File :03/95/040/00946/AM11/	Lic.No/Date:0310622965 23.03.2011	Defer Date:05.07.2011
	Decision : NC observed that the application has been forwarded to DIPP and the case is under examination at DIPP. The case stands deferred and to be relisted on 05.07.2011			

15	Case No.: 27/7/81-ALC2/2011	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00043/AM12/	RLA File :03/95/040/01025/AM11/	Lic.No/Date:0310623070 24.03.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be relisted on 05.07.2011			

16	Case No.: 30/7/81-ALC2/2011	Party Name:SINGHANIA ALU-FOIL CONTAINERS MANUFACTURING CO	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00046/AM12/	RLA File :05/24/040/00447/AM11/	Lic.No/Date:0510286840 25.03.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to MSME & DIPP. The case stands deferred and to be relisted on 05.07.2011			

17	Case No.: 31/7/81-ALC2/2011	Party Name:JLC ELECTROMET PVT. LTD.,	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00047/AM12/	RLA File :13/24/040/00040/AM11/	Lic.No/Date:1310035006 30.03.2011	Defer Date:05.07.2011
	Decision : NC observed that the application has been forwarded to DIPP and the case is under examination at DIPP. The case stands deferred and to be relisted on 05.07.2011			

18	Case No.: 4/7/81-ALC2/2011	Party Name:SOURIAU INDIA PRIVATE LIMITED	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00020/AM12/	RLA File :10/24/040/00128/AM11/	Lic.No/Date:1010042416 06.04.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to DIT. The case stands deferred and to be relisted on 05.07.2011			

19	Case No.: 19/7/81-ALC2/2011	Party Name:TEMA INDIA LIMITED	Meet No/Date:7/81-ALC2/2011	Status:Deferred and
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			18.05.2011	Re-indexed
	HQ File :01/81/050/00035/AM12/	RLA File :03/95/040/01062/AM11/	Lic.No/Date:0310626861 18.04.2011	Defer Date:05.07.2011
Decision : NC observed that application of the firm has been received and being forwarded to DIPP. The case stands deferred and to be relisted on 05.07.2011				

20	Case No.:1/7/81-ALC2/2011	Party Name:HYDRIL JINDAL INTERNATIONAL PVT. LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00017/AM12/	RLA File :05/23/040/00027/AM12/	Lic.No/Date:0510289314 02.05.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to DHI. The case stands deferred and to be relisted on 05.07.2011			

21	Case No.:8/7/81-ALC2/2011	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00024/AM12/	RLA File :05/23/040/00041/AM12/	Lic.No/Date:0510289690 04.05.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to MOS. The case stands deferred and to be relisted on 05.07.2011			

22	Case No.:14/7/81-ALC2/2011	Party Name:ASIATIC ELECTRICAL AND SWITCHGEAR PVT.LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00030/AM12/	RLA File :05/23/040/00042/AM12/	Lic.No/Date:0510289792 05.05.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to MSME. The case stands deferred and to be relisted on 05.07.2011			

23	Case No.:15/7/81-ALC2/2011	Party Name:DIWAKAR ENTERPRISES PRIVATE LIMITED,	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00031/AM12/	RLA File :05/23/040/00036/AM12/	Lic.No/Date:0510289795 05.05.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to MSME. The case stands deferred and to be relisted on 05.07.2011			

24	Case No.:16/7/81-ALC2/2011	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
			Lic.No/Date:0310629771	

	HQ File :01/81/050/00032/AM12/	RLA File :03/95/040/00059/AM12/	05.05.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to MOS. The case stands deferred and to be relisted on 05.07.2011			

25	Case No.:17/7/81-ALC2/2011	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00033/AM12/	RLA File :03/95/040/00065/AM12/	Lic.No/Date:0310629772 05.05.2011	Defer Date:05.07.2011
	Decision : NC observed that application of the firm has been received and being forwarded to MOS. The case stands deferred and to be relisted on 05.07.2011			

26	Case No.:13/7/81-ALC2/2011	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00029/AM12/	RLA File :03/95/040/00064/AM12/	Lic.No/Date:0310629948 06.05.2011	Defer Date:05.07.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 05.07.2011.			

27	Case No.:18/7/81-ALC2/2011	Party Name:PARAMOUNT COMMUNICATIONS LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00034/AM12/	RLA File :05/24/040/00031/AM12/	Lic.No/Date:0510290134 10.05.2011	Defer Date:05.07.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 05.07.2011.			

28	Case No.:20/7/81-ALC2/2011	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00036/AM12/	RLA File :03/95/040/00047/AM12/	Lic.No/Date:0310630339 10.05.2011	Defer Date:05.07.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 05.07.2011.			

29	Case No.:21/7/81-ALC2/2011	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00037/AM12/	RLA File :03/95/040/00099/AM12/	Lic.No/Date:0310630342 10.05.2011	Defer Date:05.07.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for			

forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 05.07.2011.

30	Case No.:22/7/81-ALC2/2011	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00038/AM12/	RLA File :04/24/040/00037/AM12/	Lic.No/Date:0410123941 10.05.2011	Defer Date:05.07.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 05.07.2011.			

31	Case No.:23/7/81-ALC2/2011	Party Name:BPL - FTA ENERGIES P LTD	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00039/AM12/	RLA File :04/24/040/00012/AM12/	Lic.No/Date:0410123943 10.05.2011	Defer Date:05.07.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 05.07.2011.			

32	Case No.:24/7/81-ALC2/2011	Party Name:BPL - FTA ENERGIES P LTD	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00040/AM12/	RLA File :04/24/040/00013/AM12/	Lic.No/Date:0410123944 10.05.2011	Defer Date:05.07.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 05.07.2011.			

33	Case No.:25/7/81-ALC2/2011	Party Name:PARAMOUNT COMMUNICATIONS LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00041/AM12/	RLA File :05/24/040/00032/AM12/	Lic.No/Date:0510290135 10.05.2011	Defer Date:05.07.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 05.07.2011.			

34	Case No.:29/7/81-ALC2/2011	Party Name:AMARTARA PVT. LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00045/AM12/	RLA File :03/94/040/00046/AM12/	Lic.No/Date:0310630712 11.05.2011	Defer Date:05.07.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 05.07.2011.			

35	Case No.:34/7/81-ALC2/2011	Party Name:ASIATIC ELECTRICAL AND SWITCHGEAR PVT.LTD.	Meet No/Date:7/81-ALC2/2011 18.05.2011	Status:Deferred and Re-indexed
	HQ File :01/81/050/00050/AM12/	RLA File :05/23/040/00024/AM12/	Lic.No/Date:0510290647 13.05.2011	Defer Date:05.07.2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 05.07.2011.			

PART – AR – FRESH

CASE NO. AR- 07	M/s. Bharat Heavy Electricals Ltd.,
Meeting No. 07/81	F.No.01/81/050/0680/AM09/DES-II
Dated:18.05.2011	Advance Licence No. 1110019426 dated 19.01.2009
	RLA's F.No.11/24/040/054/AM09

Decision : NC observed that the case is under examination of DHI. The case stands deferred and to be relisted on 05.07.2011.

CASE NO. AR- 08	M/s. Bharat Heavy Electricals Ltd.,
Meeting No. 07/81	F.No.01/81/050/0688/AM09/DES-II
Dated:18.05.2011	Advance Licence No. 1110019444 dated 22.09.2009
	RLA's F.No.11/24/040/053/AM09

Decision : NC observed that the case is under examination of DHI. The case stands deferred and to be relisted on 05.07.2011.

CASE NO. AR- 09	M/s. Can Pack India Pvt. Ltd.,
Meeting No. 07/81	F.No.01/81/050/0390/AM10/DES-II
Dated:18.05.2011	Advance Licence No. 0310542696 dated 27.10.2009
	RLA's F.No.03/94/040/0592/AM10

Decision : NC observed that the case is under examination of DIPP. The case stands deferred and to be relisted on 05.07.2011.

CASE NO. AR- 10	M/s. Can Pack India Pvt. Ltd.,
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Meeting No. 07/81	F.No.01/81/050/0476/AM10/DES-II
Dated:18.05.2011	Advance Licence No. 0310542707 dated 27.10.2009
	RLA's F.No.03/94/040/0591/AM10

Decision : NC observed that the case is under examination of DIPP. The case stands deferred and to be relisted on 05.07.2011.

PART – B - FRESH

CASE NO. C- 02	M/s Panchmahal Steel Limited , Vadodara.
Meeting No 07/81	F.No.01/81/162/0901/AM'07/DES-II
Dated: 18.05.2011	

Decision : The above case regarding clarification in respect of Public Notice No. 50 dated 31.8.2008 under SION C-525 was discussed in NC and NC decided to reiterate its earlier clarification (Case No C-26,M.No. 05/08 dated 01.05.2007) regarding clubbing of SION .

R/A may take suitable consequential action accordingly.